

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 781 of 2019

IN THE MATTER OF:

C&C Construction Ltd.

Through Navnet Kumar Gupta, (RP)

...Appellant

Versus

Power Grid Corporation of India Ltd.

...Respondent

Present:

For Appellant: Mr. Siddhartha Bhatnagar, Sr. Advocate with Mr. Pulkit Deora and Ms. Navya Khillon, Advocates.

For Respondent: Mr. Krishnendu Datta, Mr. Apoorv P Tripathi and Mr. Dheeresh Kr. Dwivedi, Advocates.

ORDER

(Through Virtual Mode)

05.11.2020: Heard further arguments of Mr. Siddhartha Bhatnagar, Senior Advocate. Hearing on the side of Appellant stands concluded. Heard Mr. Krishnendu Datta, learned counsel for the Respondent in part. Hearing remained inconclusive.

List the appeal 'for further hearing' on **7th December, 2020 at 2:00 PM**

Interim directions to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc